ORAL ANSWERS TO QUESTIONS

Advanced survey on drug abuse among citizens

*196.SHRI R. VAITHILINGAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government conducted an advanced survey on drug abuse among citizens;

(b) if so, whether, after a gap of more than fifteen years, Government conducts an advanced survey on the extent, pattern and trend of drug abuse among the citizens;

(c) whether the survey conducted by the National Sample Survey Organisation (NSSO) was co-sponsored by the UN Office on Drugs and Crime;

(d) whether Government proposes to conduct pilot surveys in some States to assess the extent of drug abuse; and

(e) whether tobacco and gutkha addicts had also been covered in this survey?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) The last National Survey on the extent, pattern and trend of drug abuse was sponsored by Ministry of Social Justice and Empowerment and the United Nations Office on Drugs and Crime (UNODC) in the year 2000-2001 and its report was published in 2004. Thereafter, no National Survey on drug abuse has been conducted.

(b) The National Policy on Narcotic Drugs and Psychotropic Substances 2012 has, *inter-alia,* a provision for national survey to be conducted every five years to study the change and pattern of drug abuse. The Ministry has recently assigned the work of conducting National Survey on the Extent and Pattern of Substance Use to National Drug Dependence Treatment Centre, All India Institute of Medical Sciences, New Delhi.

(c) In 2007, the Ministry had requested National Sample Survey Office (NSSO) to conduct a nationwide survey on the extent, pattern and trend of drug abuse. A pilot survey was conducted by NSSO during March-April, 2010 in three cities viz. Mumbai, Amritsar and Imphal. UNODC was not involved in the pilot survey.

(d) As stated in part (b) of the question, the work of conducting a National Survey has been assigned to National Drug Dependence Treatment Centre, AIIMS, New Delhi.

(e) The Drugs/Substance which are proposed to be surveyed includes Tobacco.

SHRI R. VAITHILINGAM: Mr. Deputy Chairman, Sir, at the outset, kindly permit me to pay my respects to the hon. Chief Minister of Tamil Nadu, Dr. Purtchi Thalaivi Amma, for having sent me to this august House, which made me to put this 'first-ever supplementary' of my life in Parliament. ...*(Interruptions)*... Why are you laughing? I am a new Member. Please encourage me. Do not discourage me.

MR. DEPUTY CHAIRMAN: Please put the question. ...*(Interruptions)*...

SHRI R. VAITHILINGAM: Sir, drug addiction is a chronic disease and drug abuse has emerged as a serious concern in India. This menace to the society has to be stopped forthwith, at all costs.

May I know from the hon. Minister whether the Centre disburses, under any Central Scheme, money to the State Governments, NGOs, voluntary organizations, and de-addiction centres to stop this menace? Does the Centre have any system to monitor how the funds are used by them?

श्री विजय सांपलाः माननीय उपसभापति जी, जैसा कि प्रश्नकर्ता जी ने कहा है कि वे अपना पहला क्वेश्चन यहाँ पूछ रहे हैं, तो मैं बताना चाहता हूं कि मैं भी पहली बार इस सभा में जवाब दे रहा हूँ। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: So, maiden question and maiden reply. ...*(Interruptions)*...

SHRI SHANTARAM NAIK: Sir, the hon. Prime Minister should have been here to listen to the maiden reply of his Minister. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please do not waste the time of Question Hour, please. ...*(Interruptions)*... Mr. Minister, please reply.

श्री विजय सांपलाः माननीय उपसभापति जी, माननीय सदस्य का जो सवाल था, वह सर्वेक्षण के बारे में था, लेकिन अभी इन्होंने पूछा है कि इसके बारे में हम क्या सहायता करते हैं? महोदय, आज हम पूरी दुनिया में आतंकवाद के बाद सबसे बड़ी चुनौती अगर किसी चीज़ की मानते हैं, तो वह नशाखोरी है। चूंकि माननीय सदस्य का तमिलनाडु से संबंध है, तो निःसदेह इनकी जानकारी के लिए मैं बता दूं कि इस मंत्रालय द्वारा नशीला पदार्थ दुरुपयोग निवारण योजना के तहत तमिलनाडु में 29 आईआरसीए को सहायता प्रदान की जाती है। कर्णाटक राज्य में लगभग 36 आईआरसीए हैं और पूरे

देश में लगभग 400 से ज्यादा आईआरसीए हैं। इसमें तमिलनाडु को सहायता के रूप में जो एमाउंट रिलीज़ किया गया है, वह वर्ष 2013-14 में 1 करोड़ 7 लाख है, जिसमें beneficiaries 44,028 हैं। ऐसे ही वर्ष 2014-15 में 203 लाख दिए गए हैं, जिससे जिन beneficiaries को लाभ मिला, वास्तव में उनको हम beneficiaries नहीं कह सकते, बल्कि इससे सहायता प्राप्त करने वाले जो भुक्तभोगी थे, उनकी संख्या 88,056 थी। इसी तरह से, वर्ष 2015-16 में 234 लाख की सहायता दी गई, जिससे 9,594 लोग लाभान्वित हुए।

SHRI R. VAITHILINGAM: Mr. Deputy Chairman, Sir, in his reply, the hon. Minister has stated that no survey was conducted after 2000-01. But, as per the Act, every five years, this survey should be conducted. He has also stated that the AIIMS, New Delhi, has been assigned the work of conducting this survey. But, as we all know, the AIIMS is already hard-pressed for money and time. Adequate manpower is not available with them. How will they take this additional responsibility? So, will the Government come forward with other alternative methods for conducting this survey, so that this menace is eradicated from the society completely?

श्री विजय सांपलाः सर, माननीय सदस्य ने कहा है कि हम 2001 के बाद अभी सर्वेक्षण करवा रहे हैं। यह सही है कि 2001 में यह सर्वेक्षण हुआ था। मंत्रालय की तरफ से यह सर्वेक्षण कराया जाए, इससे पहले एक पायलट सर्वेक्षण मणिपुर, पंजाब और महाराष्ट्र में कराया गया। इस सर्वेक्षण में तीन शहरों को ही लिया गया था - मुम्बई, इम्फाल और अमृतसर। इसके कारण इसका sample rate बहुत कम था और जो samples लिए गए थे, वे भी पूर्ण रूप से complete नहीं थे, क्योंकि जो फुटपाथ पर रहने वाले लोग हैं, यूनिवर्सिटी, कॉलेज, ढाबे के लोग हैं और जो wine vendors हैं, ऐसे लोगों को इसमें शामिल नहीं किया गया था। इसमें number of samples भी बहुत कम रहा, जिसके कारण 2014 में इन्होंने जो रिपोर्ट दी थी, इसमें कुल 1,134 लोगों को ही शामिल किया गया था, जिनमें 855 males और 279 females थे। चूंकि इसमें बहुत सारी त्रुटियाँ थीं, इसलिए उन त्रुटियों को दूर करने के लिए आगे एक सर्वेक्षण करवाया जा रहा है, जो हम एम्स के माध्यम से करवा रहे हैं। एम्स का जो डिपार्टमेंट इसको देखता है, उसी के माध्यम से हम यह सर्वेक्षण करवा रहे हैं। 2001 में जो सर्वेक्षण हुआ था, उसका sample rate भी बहुत कम था, यह 40 हजार ही था और जो सर्वेक्षण हम अब करवाने जा रहे हैं, उसमें लगभग 6 लाख samples लिए जाएँगे। पहले यह कुछ स्थानों के लिए ही था, अब यह सर्वेक्षण व्यापक रूप से पूरे देश में होगा। उसमें लगभग हर प्रदेश से 21 हजार samples लिए जाएंगे और कुल मिला कर ऐसे लगभग 6 लाख samples होंगे। उसमें हर तरह के नशीले पदार्थ, जिनमें आधुनिक नशीले पदार्थ भी शामिल हैं, उनके ऊपर भी सर्वेक्षण करवाया जाएगा।

श्रीमती अम्बिका सोनीः सर, मंत्री महोदय ने जो जवाब दिया है, उससे स्पष्ट है कि सरकार का इरादा इन तमाम ड्रग्स के मामले में बहुत धूमिल है। They are not serious about it. They are not conducting more surveys. The surveys they are conducting are not covering the entire

population. Sir, I am from Punjab. I know that it has been, more or less, established by one of the surveys conducted through the AIIMS that about 60 to 65 per cent people have come in direct contact with drugs. ...*(Interruptions)*...

SHRI NARESH GUJRAL: Sir, it is wrong completely. This is baseless. ...*(Interruptions)*...

SHRIMATI AMBIKA SONI: You can put your own question. ...*(Interruptions)*... You can put your own question. You can't keep it under the carpet any longer. It is in public arena that there are not even rehabilitation centres in Punjab from where the people would like to get rid of this problem. I want to know from the hon. Minister whether there is any Central Scheme for augmenting rehabilitation centres for those who want to voluntarily give up drugs in Punjab. Has the Ministry sanctioned any plan for rehabilitation centres?

श्री विजय सांपलाः माननीय सदस्या, जो पंजाब से संबंधित हैं ...(**व्यवधान**)... मैं भी पंजाब का ही हूं। पहले तो माननीय सदस्या ने कहा कि इसमें सरकार का इरादा कुछ स्पष्ट नहीं है, तो मैं यहां यह स्पष्ट करना चाहूंगा कि जब 2001 में सर्वेक्षण हुआ था, तब माननीय अटल बिहारी वाजपेयी जी की सरकार थी और आज हम सरकार बनाने जा रहे हैं, तब भी भाजपा की सरकार है। इस बीच में हर पांच साल के बाद सर्वेक्षण होना था, लेकिन इनके इरादे इसी से स्पष्ट हैं कि इस बीच में कोई सर्वेक्षण नहीं करवाया गया। ...(**व्यवधान**)...

श्रीमती अम्बिका सोनीः इसमें मेज़ पीटने या ताली बजाने की कोई बात नहीं है। ...(**व्यवधान**)... माननीय मंत्री जी इस विषय की गंभीरता को समझते हुए जवाब दें। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Mr. Minister, please continue. ...*(Interruptions)*... Let the Minister complete. ...*(Interruptions)*...

श्री विजय सांपलाः इसके बीच में एक बात यह है, शायद माननीय सदस्या ने गलत रिपोर्ट किया है किं पजाब में 60% लोग नशे से ग्रस्त हैं, मैं इसे स्पष्ट करूंगा। चूंकि ये रिपोर्ट का बहुत ज्यादा जिक्र करते हैं, लेकिन हमने एक rapid assessment survey करवाया था, जो 2015 में हुआ था, लेकिन उसका sample rate कम था, इस कारण हमने उसे पूरा नहीं माना है। उसको देखते हुए ही अब हम एक व्यापक सर्वेक्षण की बात कर रहे हैं। अगर उस बात को ही देखा जाए तो ...(**व्यवधान**)... माननीय सदस्या ने दो-तीन सवाल किए हैं, पहले तो इन्होंने जो 60% वाली बात कही है, मैं उसका जवाब देना चाहूंगा।

श्रीमती अम्बिका सोनीः आप 60% या 65% वाली बात छोड़ दीजिए। ...(**व्यवधान**)... पाकिस्तान इस षड्यंत्र के माध्यम से एक proxy war कर रहा है। ...(**व्यवधान**)...

SHRI NARESH GUJRAL: Sir, she is only making political statements. ...*(Interruptions)*... There is no basis for all this. It is completely baseless. ...*(Interruptions)*... Irresponsible statements are being made. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Sir, this is a serious issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay, okay. ...*(Interruptions)*... Let him complete the reply. ...*(Interruptions)*... अम्बिका जी, आप बैठिए। ...(**व्यवधान**)... Let him complete the reply. आप बैठिए। ...(**व्यवधान**)... Let the Minister complete the reply. अम्बिका जी, प्लीज़ आप बैठिए। ...(**व्यवधान**)... Mr. Minister, you may please continue the reply.

श्री विजय सांपलाः मैं तथ्यों के आधार पर अपनी बात करूंगा। ...(**व्यवधान**)... सर, यह एक ऐसा इश्यू है, जिसका ये जिक्र कर रहे हैं। पंजाब का एक सर्वेक्षण आया है, लेकिन अभी हम उसको पूर्ण नहीं मान रहे हैं, क्योंकि उसका sample rate बहुत छोटा था, इसलिए मैंने अभी बताया है कि वहां पर हम एक बड़ा और व्यापक सर्वेक्षण करवा रहे हैं। यदि हम इसका आधार भी लें, तो पंजाब में सवा लाख या डेढ़ लाख ऐसे व्यक्ति हैं, जो अफीम या अफीम से मिलता-जुलता नशा लेते हैं। इस रिपोर्ट के मुताबिक 2,32,856 लोग ...(**व्यवधान**)...

श्री उपसभापतिः ठीक है, हो गया।

श्री विजय सांपलाः सर, आप मेरी बात कंप्लीट होने दीजिए। रिपोर्ट में ऐसा माना गया है कि 2,32,856 व्यक्ति नशे से ग्रस्त हैं और पंजाब की पॉपुलेशन 2 करोड़ 77 हजार, यानी पौने तीन करोड़ के लगभग है। इस तरह यह रेश्यो एक प्रतिशत से भी कम है। दूसरा प्रश्न इन्होंने पूछा कि क्या नश मुक्ति के लिए हमने कुछ किया है? ...(**व्यवधान**)... मैं आपको बताना चाहूंगा कि पहले वहां पर सात नशा मुक्ति केन्द्र चलते थे, और last year, 26 June को हमने 28 नशा मुक्ति केन्द्र और खोले हैं। इस तरह अब पंजाब में नशा मुक्ति केन्द्रों की संख्या 33 है।

SHRI K.T.S. TULSI: Sir, this answer is contrary to the facts placed by them yesterday. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Anubhav Mohanty. ...*(Interruptions)*...

SHRI PARTAP SINGH BAJWA: Sir, I wish to ask a supplementary question. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, please. ...*(Interruptions)*... It is not going... ...*(Interruptions)*... Shri Anubhav Mohanty, please. ...*(Interruptions)*... Sit down. ...*(Interruptions)*...

श्री शमशेर सिंह डुलोः पंजाब में 70 प्रतिशत से भी ज्यादा लोग नशा करते हैं। ...(**व्यवधान**)... आप जिस रिपोर्ट का जिक्र कर रहे हैं, वह यूएनओ की रिपोर्ट है। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Sit down. ...*(Interruptions)*... No, no. It is not going. ...*(Interruptions)*... Shri Anubhav Mohanty, please. ...*(Interruptions)*...

SHRI ANUBHAV MOHANTY: Thank you, Sir, and love you, Sir, for giving me the opportunity to ask this question because I am a youth and this question pertains to. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I gave it to you because you are a youth and drug abuse is more among the youth. You should fight for eradicating drug abuse among the youth.

SHRI ANUBHAV MOHANTY: That is what I am saying, Sir. As a responsible youth of the country, I am obliged and I am happy that I got the opportunity to ask this question.

Sir, is it a fact that sedative drugs, which are popularly known as 'party drugs' nowadays, are becoming more popular amongst the teenagers and the youngsters of the country? Also, I wish to know whether eight kilograms of hallucinogenic drugs worth Rs. 25 cores were confiscated in this Capital city of our country, which is dangerously spreading amongst the youngsters and the teenagers. If so, what measures is the Minister taking to contain such drug-peddling activities, which would save the younger generation of my country?

श्री विजय सांपलाः सर, यह सवाल इससे जुड़ा हुआ नहीं है, क्योंकि यह ...(**व्यवधान**)...

श्री अनुभव मोहंतीः सर, यह इसी से जुड़ा हुआ सवाल है।

MR. DEPUTY CHAIRMAN: If you know it, you may answer now. Otherwise, you can. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Let him reply. Sit down. ...*(Interruptions)*... If you have got the information, you may reply now. If you know, you can answer. Otherwise, ...*(Interruptions)*...

श्री विजय सांपलाः उपसभापति जी, मेरा कहने का मतलब यह है कि दवाई बेचना, खरीदना और पकड़ना हमारे विभाग का कार्य नहीं है। यह दवाई बेचने का और पकड़ने का काम दूसरी मिनिस्ट्री का होता है। इसलिए यह सवाल इस सवाल से संबंधित नहीं है।...(**व्यवधान**)...

श्री अनुभव मोहंतीः यूथ की जिम्मेदारी का काम आपके मंत्रालय का है। ...(**व्यवधान**)...

श्री विजय सांपलाः सर, यूथ की बात कही है, इनकी बात पर मैं कहता हूँ ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... No; sit down. ...*(Interruptions)*... Let him reply. ...*(Interruptions)*... Let him reply. ...*(Interruptions)*... If you have information, you can reply. ...*(Interruptions)*...

श्री आनन्द शर्माः उपसभापति महोदय, आप इधर भी सुन लीजिए। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: If you have no information, you say that it is a separate issue. ...*(Interruptions)*... That is okay. ...*(Interruptions)*... You sit down. ...*(Interruptions)*... Now, Shri Naresh Gujral...*(Interruptions)*...

श्री प्रताप सिंह बाजवाः सर, बहुत इंपोर्टेंट है। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Are you replying to Mr. Anubhav Mohanty's question? ...*(Interruptions)*... I am saying that if you have no information, as you said it relates to another Ministry, you don't reply. ...*(Interruptions)*... Now, Shri Naresh Gujral. ...*(Interruptions)*...

SHRI NARESH GUJRAL: Sir, I want to point out that right now in Punjab there is Police recruitment ...*(Interruptions)*...

SHRI PARTAP SINGH BAJWA: Sir, listen to me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let him ask question. ...*(Interruptions)*... No; you cannot do this. ...*(Interruptions)*... Let him ask question. ...(Interruptions).. I have called him. ...(Interruptions).. I allowed him to ask. ...(Interruptions).. Only Shri Naresh Gujral will speak. ...*(Interruptions)*... Let Mr. Naresh Gujral ask the question. ...*(Interruptions)*... You cannot do that. ...*(Interruptions)*... Let Mr. Naresh Gujral ask the question. Then I will allow you. ...*(Interruptions)*...

SHRI NARESH GUJRAL: Sir, the Punjab Government is in the process of recruitment ...*(Interruptions)*...

SHRI PARTAP SINGH BAJWA: Sir, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You cannot do that. ...*(Interruptions)*... Don't make such comments. ...(Interruptions).. Why are you saying that? ...(Interruptions)..

SHRI ANAND SHARMA: Who has made a comment? ...*(Interruptions)*... What is happening here? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I was looking this side; then somebody made a comment. ...*(Interruptions)*...

SHRI ANAND SHARMA: It is unfortunate. ...*(Interruptions)*... We are only making a suggestion. ...*(Interruptions)*... Please hear one suggestion. ...*(Interruptions)*... This is a serious matter for the entire country. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What will I do? ...*(Interruptions)*...

SHRI ANAND SHARMA: Let the Government accept our demand for a discussion in Rajya Sabha. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can say that after this question. ...*(Interruptions)*... You can say that after this question. ...*(Interruptions)*... Please, sit down. ...*(Interruptions)*... Bajwaji, please sit down. ...*(Interruptions)*... If you want a discussion, I have no problem. You give notice. But in the Question Hour, I can allow only three supplementaries. There is no provision to ask a supplementary after this. ...*(Interruptions)*... You, please, sit down. ...*(Interruptions)*... You should know the rules. ...*(Interruptions)*... I told you to give notice. ...*(Interruptions)*... We can have a discussion. ...(Interruptions).. I cannot violate rules for some Members. ...*(Interruptions)*... Every Member is equal. ...*(Interruptions)*... Give notice, I will allow it. ...*(Interruptions)*... Please, put the question. ...*(Interruptions)*...

SHRI NARESH GUJRAL: Sir, I want to point out to the august House that right now the Punjab Government is in the process of recruiting more young men and women in the Police force. They have made it mandatory for every candidate applying to undergo a blood test, to check for drugs. I am very happy to point out that so far, 35,000 men and women have undergone this test and less than 300 have tested positive. ...*(Interruptions)*... Now, 3,00,000 tests will be done in the next one month. ...*(Interruptions)*... In view of this, I would like to ask the hon. Minister, would he conduct in Punjab a large scale survey so that all these statistics are then put to sham? ...*(Interruptions)*...

श्री प्रताप सिंह बाजवाः सर, बहुत इंपोर्टेंट है। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Bajwaji, I told you to give notice for a Half-an-Hour Discussion on this question. ...*(Interruptions)*... That will be allowed. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Otherwise, it will not go on record. ...*(Interruptions)*... What Mr. Bajwa said without my permission will not go on record. What he is speaking is also not going on record. Sit down. You can give notice for a Half-an-hour Discussion. ...*(Interruptions)*... Only the Minister's reply will go on record. ...*(Interruptions)*... Mr. Prem Chand Gupta, I have not allowed you. The Minister has to reply. Sit down. ...*(Interruptions)*... What is the point, Guptaji? Let him complete, and then you can say.

SHRI PREM CHAND GUPTA: Sir, let us have the next question. For the last twenty-five minutes, we are on the first question only.

MR. DEPUTY CHAIRMAN: Yes, on that point, I agree with you. That is a good point. I support your point.

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चन्द गहलोत): माननीय उपसभापति महोदय, मुझे सामाजिक न्याय और अधिकारिता मंत्रालय का दायित्व मिलने के बाद, जिसमें नशा मुक्ति कराना भी एक विषय है, हमने इस विषय की गम्भीरता को महसूस करते हुए कि पहले क्या हुआ है और अभी क्या करना चाहिए, नशा मुक्ति के लिए जो 2012 से नीति बनी हुई है, उस नीति में और क्या किया जाना चाहिए, इन सब विषयों पर गम्भीरता से विचार किया और यह पाया कि इसका detailed survey होना चाहिए था। अभी तक यह पता नहीं है कि देश में नशे में लिप्त लोग कितने हैं। जो प्रारम्भिक आंकड़ा सामने आया है, वह 7 करोड़ 21 लाख के आसपास है। हमने देखा कि हर 5 साल में सर्वे कराने का प्रावधान है, परन्तु 2001 के बाद किसी प्रकार का कोई सर्वे नहीं हुआ है। एक सैम्पल सर्वे कराया गया था, जिसके आंकड़े भी ठीक से उपलब्ध नहीं हुए। तो हमने निर्णय लिया है कि इस मामले में देश में ख्याति प्राप्त एम्स की एक संस्था है, वह यह काम करती रहती है, उससे अनुबन्ध किया है। ...(**व्यवधान**)...

श्री प्रेम चन्द गुप्ता : सर ...(**व्यवधान**)... इस पर डिबेट करा लीजिए। ...(**व्यवधान**)...

श्री थावर चन्द गहलोत: सर, हम उसको सारी सुविधाएँ उपलब्ध कराएँगे और वह सर्वे करके 2018 तक जानकारी उपलब्ध कराएगी।

जहाँ तक पंजाब का सवाल है, तो हमने पंजाब में अभी इन दो वर्षों के अन्दर-अन्दर नशा मुक्ति के लिए 28 नये केन्द्र खोले हैं। इसके 7 केन्द्र पहले से थे और 28 नये केन्द्र अब खोले हैं। हमारी सीधी मंशा पंजाब में नशा सेवन कम कराने की है। हमने वहाँ के मुख्य मंत्री जी से, वहाँ के उप मुख्य मंत्री जी से और सम्बन्धित अधिकारियों से बातचीत की है और पंजाब में नशा मुक्ति के लिए हम वे सारी सुविधाएँ उपलब्ध करा रहे हैं।

सर, जो प्रश्न रोकथाम के सम्बन्ध में आया था, तो हम गृह मंत्रालय से, स्वास्थ्य मंत्रालय से तथा अपने मंत्रालय से इस प्रकार का प्रयास कर रहे हैं कि सप्लाई कम हो और नशे में लिप्त लोग नशा छोड़ें तथा इनकी संख्या आगे नहीं बढ़े।

Compulsory Urdu education in schools

*197. SHRI MD. NADIMUL HAQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is planning to make Urdu education compulsory in schools, if so, the details thereof and the reasons therefor;

(b) whether Government plans to modify the three-language policy, where students learn English, Hindi and their local language in schools, if so, the details thereof and the reasons therefor;

(c) whether the three-language policy has succeeded in creating a uniform medium of communication across the country; and